

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2187
TO BE ANSWERED ON 6TH MAY, 2016
EMR/EHR STANDARDS**

2187. SHRI RAM CHARAN BOHRA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has adopted/intend to adopt new Electronic Medical Record (EMR)/Electronic Health Records (EHR) standards for CGHS empanelled hospitals;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): Yes, a clause has been included in the Memorandum of Agreement (MoA) that the Empanelled Hospitals (exact Eye Hospital/ Centre, Dental Clinics and Diagnostic Labs/Imaging Centres) shall agree to implement Electronic Medical Record (EMR) / Electronic Health Records (EHR) standards and guidelines approved by Ministry of Health & Family Welfare.